

S.No.

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
09.07.2024**

CP(IB) No. 43/7/HDB/2020

AND

IA (IBC) 616 /2024 in CP(IB) No. 43/7/HDB/2020

u/s. 7 of IBC, 2016

IN THE MATTER OF:

Axis Bank Ltd

...Financial Creditor

AND

GVK Power (Goindwal Sahib) Ltd

...Corporate Debtor

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)

SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

IA (IBC) 616/2024

Learned Counsel Mr Amir Bavani, for respondent filed memo dated 21.06.2024. In view of the memo, we hereby order that the counter shall be filed in IA No 616/2024 and not in IA No 1290/2023 as mentioned in our order dated 19.06.2024.

Call on 15.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)